

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./17/2024/(Filing No.)

NATIONAL INSURANCE COMPANY LIMITED

APPLICANT

VERSUS

NIM TSHERING SHERPA AND ANOTHER

RESPONDENTS

Date: 21.03.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Sushant Subba, Advocate.
 Mr. Madan Kumar Sundas, Advocate.
 Mr. Birendra Chettri, Advocate.

O R D E R

Heard Learned Counsel for the Applicant.

Issue Notice to the Respondents on the I.A. filed.

Requisites be filed within three days.

List on 24-04-2024.

Judge
21.03.2024